

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/_1893_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 31st March, 2021.

Sub:- Restricted holiday.

Ref:- Your letter No. FCK. 5/12/PJ/106/2021 Dtd. 30.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 03.04.2021, has been granted. The Counsellor, Family Court No.II, Kamrup(M), Guwahati, will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/1894/A, dated 31.3.2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

bl
30/3/21

JT.REGISTRAR (VIGILANCE)

Pda